

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 162(ND)/2013  
CA NO.

CORAM:

PRESENT : CHIEF JUSTICE M. M. KUMAR  
Hon'ble Member (J)

Smt. Ina . Malhotra  
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 6.10.2016**

NAME OF THE COMPANY: M/s. Shri Pradeep Kenodia  
V/s  
M/s Precision Eletronics Pvt Ltd . & Ors .

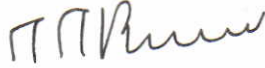
**SECTION OF THE COMPANIES ACT: 397/398**

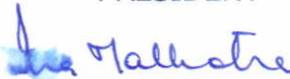
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Aditya Kaina	Advocate	Pet 1 to 3	Aditya Kaina
2.	Vipul Kumar	Advocate	R2 to 3	Vipul Kumar

**Order**

Learned counsel for the parties have reported that the proceedings before the Hon'ble Delhi High Court are still pending and the interim order restraining the erstwhile Company Law Board from passing any final order has been continuing. This order was issued on 26-2-2015. The matter is now listed before the High Court of Delhi on 03-11-2016.

List on 08.12.2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(INA MALHOTRA)  
MEMBER (J)